

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 981/2016  
CA NO.

CORAM:

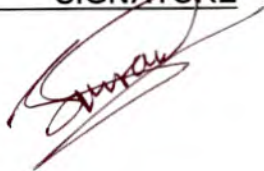
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Union Bank of India  
Vs  
Jay Polychem India Ltd.

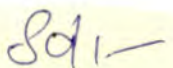
SECTION OF THE COMPANIES ACT: 439(1) (b), 433(e) & (f)

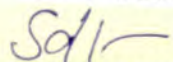
| S.NO. | NAME           | DESIGNATION | REPRESENTATION   | SIGNATURE  |
|-------|----------------|-------------|------------------|--|
|       | Adv Simran Ved | Adv         | Petitioner (UBI) |  |

**ORDER**

Learned Counsel for the Petitioner applies for short adjournment on the  
ground that the arguing Counsel is not available.

List for arguments on 4<sup>th</sup> July, 2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

25.05.2017  
V.Sethi